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GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI, the 7th February, 1977.

NOTIFICATION
(INCOME-TAX)

NO.1649 (F.NO. 203/16/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 for research purposes only.

INSTITUTION

THE TATA MEMORIAL CENTRE, PAREL, BOMBAY.

This notification will be effective for a period of two years from the date of this notification.

Sd/-

(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar), Post Box No.4598, New Delhi-110016 with reference to their letter No.18/22/76-AA.II dated 20th January, 1977. (with 1 spare copy for the party).
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AUTHORISED FOR ISSUE


(R.V. RAMANATHAN)

ASSISTANT DIRECTOR OF INSPECTION
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NO. CC/ITA.II/1618/424/RSP/77.

* SHARMA *